BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 376/2017 In C.P. (I.B) No. 23/33(2)/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

Name of the Company:

Ramubhai S Patel RP

V/s.

Rajkot Nagarik Sahakari Bank Ltd.

Section of the Companies Act:

Section 33(2) of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATUR

1. Raheel S. Portel Adv. ilb. Navavati Associate

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ORDER

Learned Advocate Mr. Raheel Patel present for Applicant. None present for Respondent in IA 376/2017.

Proof of service of notice of date of hearing on Financial Creditors filed.

Applicant is directed to file additional affidavit enclosing all the documents.

1.

List the matter on 06.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 27th day of November, 2017.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL